

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 2656/2020

(Arising out of impugned final judgment and order dated 22-03-2019 in WP No. 2679/2015 passed by the High Court Of Judicature At Bombay At Aurangabad)

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PARASMAL PUKHRAJ BAFNA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.13603/2020-CONDONATION OF DELAY IN FILING and IA No.13606/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 27-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Tushar Mehta, Ld. SG
Mr. Sachin Patil, AOR
Mr. Rahul Chitnis, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice both on the special leave petition as also on the limitation.

Until further orders, there shall be a stay of proceedings in the contempt petition pending before the High Court.

Tag with I.A. No.244 in W.P.(C) No.1022 of 1989.

Signature Not Verified

Digitally signed by
SANJAY KUMAR
Date: 2020.01.27
17:46:01 IST
Reason:

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR